

land and quarters allotted to the repatriates are given by the concerned State Govts.

(d) No, sir.

(e) and (f). Does not arise

[English]

Cyclone in A.P.

2599 PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state

(a) the number of fishermen missing or died in the cyclone in Andhra Pradesh

(b) whether there was a weather forecast in this regard and

(c) if not, the reasons thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) According to the information received from the Government of Andhra Pradesh, 1059 people have lost their lives and 925 people are missing as a result of the November Cyclone in Andhra Pradesh. Preliminary estimates indicate that about 500 of the dead and most of the missing people are from fishermen community.

(b) Yes, Sir

(c) Does not arise.

Assistance to Polio Affected Persons by Voluntary Organisations

2600 SHRI N. DENNIS : Will the Minister of WELFARE be pleased to state

(a) the assistance and welfare measures extended to the polio affected persons in the country

(b) whether the Government are extending financial assistance to the voluntary organisations engaged in the mission; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c) Polio affected persons who develop physical handicap can derive benefits from the schemes meant for welfare of handicapped persons. At present, apart from the facilities available at the Government Hospitals, National Institute for the Orthopaedically Handicapped and Institute for the Physically Handicapped have been providing training programmes for manpower development in the field of orthopaedically handicapped. In addition, grant-in-aid to Voluntary Organisations is given under the various schemes of the Ministry of Welfare for education, training and rehabilitation of physically handicapped persons including polio affected persons.

Child Abuse Law

2601. SHRI RAM KRIPAL YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have considered to review the child abuse law

(b) if so, the details thereof

(c) whether the Government propose to bring a legislation in this regard and

(d) if so, the time by which it is likely to be brought?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (d) The existing legal provisions appear to be quite strict but even so the Government would not be unresponsive to suggestions for improvement

Camel Riding Allowance

2602 SHRI PS GADHAVI

SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any proposal to grant the camel riding allowance to the BSF personnel of Gujarat and Rajasthan posted on the Western Borders is under consideration of the Government;

(b) if so, the details thereof;

(c) the amount of monthly allowance proposed and

(d) the annual expenditure likely to be incurred therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) No, sir

(b) to (d) Does not arise.

Forest Land

2603. SHRI TARIQ ANWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Bihar had sent any survey report for regularising the Forest Land occupied by the people;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) So far no proposal under Forest (Conservation) Act, 1980 for regularisation of